

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.23627-23647/F.1(3)/Gaz/2024, Dated 08.04.2024, the following Committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officers	Designation
Committee to assess and improvement for aesthetics of Foot-Over Bridge of Tis Hazari Court	Sh. Mukesh Kumar Gupta, District Judge, Comm.Court-07 (Central)	Chairperson
	Sh. Gautam Manan, Addl. Sessions Judge-09 (West)	Member
	Sh. Murari Prasad Singh Judge, Family Court (Central)	Member
	Administrative Civil Judge (Central)	Member
	Administrative Civil Judge (West)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 25277-25292/F.1(3)/Gaz/2024

Dated 16 APR 2024

Copy forwarded for information & necessary action to :-

1. The Ld.Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, BMC Cell, Tis Hazari Courts, Delhi, with the direction to pursue the matter with the committee.
4. The AO(J)/Branch In-Charge, Admn-I-II-III, General Branch, (Central), THC, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi